

**IN THE HIGH COURT OF JUDICATURE AT PATNA  
CRIMINAL APPEAL (DB) No.205 of 2023**

Arising Out of PS. Case No.-89 Year-2020 Thana- SACHIVALAYA District- Patna

Jai Krishna Yadav

... .. Appellant

Versus

The State of Bihar through Chief Secretary Govt. of Bihar, Patna and Ors.

... .. Respondents

**Appearance :**

For the Appellant/s : Mr. Md. Irshad, Amicus Curiae

For the Respondent/s : Mr. Dilip Kumar Sinha, Addl.PP

**CORAM: HONOURABLE MR. JUSTICE RAJEEV RANJAN PRASAD  
and  
HONOURABLE MR. JUSTICE SOURENDRA PANDEY  
ORAL ORDER**

**(Per: HONOURABLE MR. JUSTICE RAJEEV RANJAN PRASAD)**

9      18-11-2025                      Heard Mr. Md. Irshad, learned Amicus Curiae,  
empanelled Advocate of Patna High Court Legal Services  
Committee, for the appellant.

2. Mr. Dilip Kumar Sinha, learned Additional Public  
Prosecutor has argued on behalf of the State.

3. Judgment is reserved.

**(Rajeev Ranjan Prasad, J)**

**( Sourendra Pandey, J)**

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